

Special Incentives for Small Industries in Pharmaceutical Sector

1210. SHRI MAHENDRA PRASAD
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether Government propose to offer any special incentives for small industries in the pharmaceutical sector,

(b) if so, what are the details of such incentives; and

(c) what is Government's strategy to ensure that small industry plays an increasing role in this sector?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (c) Presently there is no specific proposal under consideration of this Department for grant of special incentives to small industries in pharmaceutical sector. Pharmaceutical Small Scale industries in any case are outside price control in respect of formulations covered in Category-II of DPCO, 1987

कोयला क्षेत्र का विदेशी सपयोग से आधुनिकीकरण

1211. श्री अंकर बयाल सिंह क्या
ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) कोयला क्षेत्र के आधुनिकीकरण हेतु तकनीकी जानकारी प्रदान किए जाने के लिए सरकार ने किन-किन देशों के साथ अनुबंध किए हैं, और

(ख) विदेशी सहयोग से कोयले के नये क्षेत्रों का पता लगाने की दिशा में क्या प्रगति हुई है ?

ऊर्जा मंत्री (श्री क. बाण सिंह कालसी) :

(क) कोयला क्षेत्र में आधुनिकीकरण किए जाने के लिए, जिसमें तकनीकी जानकारी शामिल है, कोयला परियोजनाओं के विकास के लिए सोवियत संघ, यू.के., फ्रांस, पोलैंड, जर्मनी, कनाडा तथा आस्ट्रेलिया के साथ संविदा किए गए हैं।

(ख) कोयला अन्वेषण के क्षेत्र में कोई विदेशी सहयोग प्राप्त नहीं किया गया है।

Trading in Organ Transplant

1212 SHRI V. NARAYANASAMY:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether it is a fact that organ transplant has been made commercial in Bombay and make-shift transplant units are being set up, causing life threatening infections; and

(b) if so, whether Government have taken any steps to stop organ transplant under such conditions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEELUR REHMAN): (a) The Government have been reports that illicit trading in human organs for transplantation purposes is taking place in Bombay.

(b) With a view to regulating the trading in human organs and for preventing illegal organ transplants, the Government is contemplating the enactment of a comprehensive legislation which will be applicable throughout the country. The proposed legislation will, *inter-alia*, include provisions for (1) banning sale of human organs for valuable consideration and (2) empowering the Government to notify hospitals having necessary infrastructure for the purpose of removal of human organs and carrying out transplantation.

High Powered Board for clearing pending Power Projects

1213 SHRI V. NARAYANASAMY:
Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government are setting up a high powered board to clear power projects pending for a long time;